

1	2	3	4
22.	Rajasthan	2769097	
23.	Tripura	492022	
24.	Uttar Pradesh	1464242	
25.	Uttarakhand	285229	
26.	West Bengal	6150716	
GRAND TOTAL		41331073	

Restructuring of shift system in factories

1114. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether there is any proposal to restructure shift system in factories in order to increase production or to give employment to more persons;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (c) Chapter VI of the Factories Act, 1948 provides for the 'Working Hours of Adults' which is adequate for working of shifts in the factories.

National child labour project

1115. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether National Child Labour Project (NCLP) is being implemented in all the districts of the country;

(b) if not, the reasons therefor; and

(c) the details of districts in which the above project is being implemented in the country?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) The National Child Labour Project (NCLP) scheme envisages project based action in the area of high concentration of the child labour with the objective of mainstreaming them to the formal school system.